

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 10

IA No. 2584/23
In

CP(IB) No. 593/Chd/Pb/2019
(Admitted)

Under Section 7, & 60(5) IBC 2016

In the matter of:

Intec Capital Ltd.

...Petitioner-Financial Creditor

Vs

Victor Drop Forgings Pvt. Ltd.

...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today hence, adjourned
to 23.12.2023.

Sd/-

Court Officer

November 1, 2023
Mamta